

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2014 &
I.A. Nos. 63 & 64 of 2014

Dated : 4th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus

SJVN Ltd. & Ors.Respondent(s)

Counsel for the Appellant (s) : _

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for CERC
Mr. R.B.Sharma for R-13
Mr. M.G. Ramachandran
Ms. Poorva Saigal for R.1

ORDER

The learned counsel for the Appellant is absent.

Mr. Ramalingam, the learned counsel is appearing for Respondent No. 15. Ms. Poorva Saigal, the learned counsel undertakes to file Vakalatnama on behalf of Respondent no.1 and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 24.03.2014 after serving copy on the other side.

Post the matter on **26.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt